

(d) if so, would it be desirable by the Government to provide jobs to the parents of the minor handicapped children so that their future can be made brighter to make them a respectable citizen; and

(e) whether Government would like to give a serious thought at least during the 'International Disabled Year'?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION & SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 15 per cent of oil dealerships have been reserved for physically handicapped persons, war disabled and war widows.

(b) The Sixth Five Year Plan 1980-85 states that the physically handicapped will be encouraged to integrate with the normal stream of life.

(c) The institutional services are costly and can seldom substitute family care.

(d) and (e). The problems of the handicapped cannot be solved by giving jobs to their parents. Facilities such as grant of scholarship for pursuing education or undertaking vocational or technical training are given to the handicapped children. A scheme of Integrated Education is also being implemented to provide facilities for education to the handicapped children in selected normal schools. These and other socio-economic programmes such as reservation of 3 per cent jobs, setting up of vocational rehabilitation centres, and special employment exchanges etc. by the Government, are aimed at helping the handicapped children to become respectable citizens.

Housing loans sanctioned to teachers of Delhi University and its colleges

3246. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the amount of housing loans sanctioned to teachers of Delhi University and its colleges by Government during the financial years 1979-80, 1980-81 and 1981-82; and

(b) whether the amount would be increased sizeably keeping in view the large number of teachers who have applied for this purpose?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION & SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) According to information furnished by the University Grants Commission, the following grants were sanctioned to the University of Delhi for creation of a revolving fund from which house building loans could be sanctioned to its employees:

1979-80	.	.	Rs. 10.0 lakhs
1980-81	.	.	Rs. 28.0 lakhs
1981-82	.	.	Rs. 10.0 lakhs

(b) Provision for this purpose is made in the form of a revolving fund which over a period of time could be expected to cover a significant number of employees. The annual contributions to this fund are, however, made by the University Grants Commission subject to the constraints of the overall resources at their disposal.

Removal of harmful drugs from drug categories

3247. SHRI SURAJ BHAN:

SHRI ATAL BIHARI VAJ-PAYEE:

SHRI N. K. SHEJWALKAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the fifteen drug categories of fixed dose combination